- (fa) The Government are already agisting liberally the national sports to enable them to provide Alterations adequate training and coaching to talented sportspersons and giving the necessary international exposure to the the Netaji national teams. Besides, Subhas National Institute oi Sports jives the requisite assistance and guidance for the training and coaching of sportspersons called by the i'ederations to participate in the coa- 1 ching camps, including requisitioning the services of foreign experts where necessary.
- on National (c) The Resolution Sports Policy adopted by the Government already provides that while encouraging competitive sports, priority should be accorded to sports disciplines recognised for the Olym-I pics, the Asian Games and the Com- I monwealth and those internationally Games recognised games for : which a world federation exists and which like chess, are widely played ia India.

## . Crime against nurses and female doctors of Delhi hospitals

2440. SHRI J. P. GOYAL; Will I the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that a number of cases of missing, abduction and raping of nurses, female doctors etc. in varous hospitals in Delhi have recently come to light;
- (b) if so, what are the details thereof for the period from 1st January. 1985 to 30th November, 1985;
- (c) whether the culprits had been apprehended in all such cases and punished: and

1509 RS-5.

(d) if so, what are the details In this regard?

to Questions

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WEL-FARE (SHRI KRISHNA KUMAR): (a) and (b) In so far as the staff of Government Hospitals are concerned, only one instance of a Nursing Student in Lady Hardinge Medical College and Smt. S. K. Hospital, New Delhi, who left the hospital has come to notice of the Government.

(c) and (d) The case has been handed over to the Central Bureau of Investigation for investigation.

## Visit of Dr. Ram Manohar Lohia Hospital's Specialists to the residences of Central Government Employees

- 2441. SHRI J. P. GOYAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the specialists in Dr. Ram Manohar Lohia Hospital, New Delhi do not visit the patients at the residence of the patient who is not in a position to move;
- (b) if so, what are the reasons therefor; and what are the guidelines issued in this respect; and
- (c) what are the categories of Government officers who are entitled to avail of this facility?

THE' DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WEL FARE (SHRI KRISHNA KUMAR): (a) to (c) Central Government Health Scheme specialists in Dr. Ram Manohar Lohia Hospital pay domiciliary visit in case a Central Government Health Scheme beneficiary is not in a position to move. Central Government officers who are Central